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SLP(C)... 8197 OF 2004
ITEM No.16

Court No.11

SECTION IVB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC:8197/2004

(From the judgement and order dated 30/01/2004 in CWP 17782/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASWINDER PAL SINGH

Petitioner (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

(With I.A. Nos.1- for c/delay in filing SLP)

Date : 24/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner (s)Mr. Guravtar Singh Maan,Adv.
Mr. Jagjit Singh Chhabra,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master